

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1570
TO BE ANSWERED ON 27.12.2017**

IRREGULARITIES IN PASSENGER AND CATERING SERVICES

†1570. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received any complaint regarding corruption and irregularities in passenger and catering services in Allahabad zone of Northern Central Railways;**
- (b) if so, the action taken by the Government in this regard;**
- (c) whether the Government has conducted any investigation in this regard; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): No complaints regarding corruption have been received in North Central Railway. However, total 178 numbers of complaints regarding irregularities in catering services have been received, out of which 100 cases have been fined after due investigation and an amount of ₹ 6,72,500/- has been realized during the Financial Year 2017-18 (upto 30.11.2017) and suitable action has been taken in remaining case.

Some complaints regarding passenger services have been received and adequate action, as deemed fit, has been taken in this regard to redress the complaint.
